

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06

IA(I.B.C)/ 2377(MB)2022, IA(I.B.C)/ 2376(MB)2022, IA(I.B.C)/
2375(MB)2022, IN C.P. (IB)/1165(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **Marvel Zephyr Co-operative Housing**
Society Limited

VS

M/s. Marvel Landmarks Private Limited

For OC : Adv. Avinash R. Khanolkar

For CD : Adv. Vidit Kumat

Section 9 of IBC

ORDER

Both parties are given a last chance for settlement. If settlement does not materialise, we will finally hear the matter and dispose of. **List on 25.07.2024 for reporting settlement/ hearing/disposal.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)